

**F.No. 01(03)/Roster/CESTAT/2019  
Customs, Excise & Service Tax Appellate Tribunal  
West Block No. 2, R.K. Puram, New Delhi-110066**

Dated: 17.6.2019

**ORDER NO. 133 of 2019**

Hon'ble President is pleased to partially modify the roster order no. 127 of 2019 for **CESTAT, New Delhi** to the extend indicated below:-

**On 21/06/2019 at 2.30 p.m.** Shri Bijay Kumar, Hon'ble Member (T) and Ms. Rachna Gupta, Hon'ble Member (J) will hear the following ROM matters :

E/ROM/51038-39/2018

E/ROM/50270-71/2019 in E/52957, 52964/2016

By order,



**(Bineesh Kumar K. S.)  
Registrar**

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**Dy. Registrar**